

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:938

ANSWERED ON:10.07.2009

REPATRIATION OF FOREIGN EXCHANGE BY TOBACCO COMPANIES

Panda Shri Prabodh

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Indian Tobacco Companies are repatriating substantial amount of foreign exchange by way of royalty/ technical fees to its foreign collaborators;
- (b) if so, the details of repatriation made by each of such tobacco companies during each of the last three years;
- (c) whether the Union Government has been consulted by the tobacco companies for making such payments;
- (d) if so, the details thereof;
- (e) whether the Government proposes to levy some cess on the royalties or fees that are expatriated to foreign companies to partially fund the Government programme on tobacco diseases;and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) to (f): Information is being collected and will be laid on the Table of the House.